

Annex-II
(cf. Para 5.2.1 of these Guidelines)
Illustrative Format of key fact statement/fact sheet
(to be provided in a language understood by the borrower)

Date: XXX

Name of the Regulated entity: XXX

Applicant Name: XXX

Sr. No.	Parameter	Details (given for illustrative computation purposes only)
(i)	Loan amount (amount disbursed/to be disbursed to the borrower) (in Rupees)	20,000
(ii)	Total interest charge during the entire tenor of the loan (in Rupees)	3,274
(iii)	Other up-front charges, if any (break-up of each component to be given below) (in Rupees)	400
(a)	Processing fees, if any (in Rupees)	160
(b)	Insurance charges, if any (in Rupees)	240
(c)	Others (if any) (in Rupees) (details to be provided)	-
(iv)	Net disbursed amount ((i)-(iii)) (in Rupees)	19,600
(v)	Total amount to be paid by the borrower (sum of (i), (ii) and (iii)) (in Rupees)	23,674 ⁹
(vi)	Annual Percentage Rate - Effective annualized interest rate (in percentage) (computed on net disbursed amount using IRR approach and reducing balance method)	17.07%
(vii)	Tenor of the Loan (in months/days)	24 months
(viii)	Repayment frequency by the borrower	Monthly
(ix)	Number of instalments of repayment	24
(x)	Amount of each instalment of repayment (in Rupees)	970
Details about Contingent Charges		
(xi)	Rate of annualized penal charges in case of delayed payments (if any)	
(xii)	Rate of annualized other penal charges (if any); (details to be provided)	
Other disclosures		
(xiii)	Cooling off/look-up period during which borrower shall not be charged any penalty on prepayment of loan	
(xiv)	Details of LSP acting as recovery agent and authorized to approach the borrower	
(xv)	Name, designation, address and phone number of nodal grievance redressal officer designated specifically to deal with FinTech/ digital lending related complaints/ issues	

⁹ The difference in repayment amount calculated from the total of instalments given under the detailed repayment schedule i.e., ₹23,280 (=970*24) (excluding ₹400 (other up-front charges)) vis-à-vis the amount of ₹23,674 (₹20,000 (loan amount) + ₹3,274 (Interest charges) + ₹400 (other up-front charges) mentioned under (v) is due to rounding off the instalment amount of ₹969.73 to ₹970 under the detailed repayment schedule.

Detailed Repayment Schedule (Illustrative)

Instalment No.	Outstanding Principal (in Rupees)	Principal (in Rupees)	Interest (in Rupees)	Instalment (in Rupees)
1	20,000	720	250	970
2	19,280	729	241	970
3	18,552	738	232	970
4	17,814	747	223	970
5	17,067	756	213	970
6	16,310	766	204	970
7	15,544	775	194	970
8	14,769	785	185	970
9	13,984	795	175	970
10	13,189	805	165	970
11	12,384	815	155	970
12	11,569	825	145	970
13	10,744	835	134	970
14	9,909	846	124	970
15	9,063	856	113	970
16	8,206	867	103	970
17	7,339	878	92	970
18	6,461	889	81	970
19	5,572	900	70	970
20	4,672	911	58	970
21	3,761	923	47	970
22	2,838	934	35	970
23	1,904	946	24	970
24	958	958	12	970